

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST SINGHBHUM AT CHAIBASA.

Office Order No. 175 /2017

Consequent upon relieving of one of the members of the "Complaints Committee" namely Miss Chhanda Bhattacharjee, Assistant, Civil Courts, Chaibasa, the Complaints Committee, constituted in view of letter no. 95-116/Admn. Misc. dated 22.01.2013 of the Hon'ble Jharkhand High Court, Ranchi and as per norms prescribed vide order dated 13.08.1997 passed by the Hon'ble Supreme Court of India reported in Vishaka and others-Vrs.-State of Rajsthan and others[(1997) 6SCC 241], is hereby re-constituted consisting of the following members (employees of Civil Court).


1. Smt. Nanda Sinha, Advocate -Chairperson
District Bar Association, Chaibasa
2. Smt. Jiren Topno, Assistant -Member &
3. Smt. Babita Sinha, Assistant - Member

The Committee, so constituted, shall deal with the matter relating to sexual harassment of the female employees of this Judgeship at their workplace and shall redress of the complaint made by the victim, if any.

This Committee is also required to submit an Annual Report to the undersigned of the complaints, if any, and action taken by them.

This order shall come into force with immediate effect.

Let all the concerned be informed.



Principal District & Sessions Judge,
West Singhbhum at Chaibasa

Dated, Chaibasa, the 09th day of June, 2017.

Memo no. 1690-1712 / dated 09th day of June, 2017.

Copy forwarded to:

- 1.All the Presiding Officers of all the Courts,
- 2.The Judge-in-Charge, Nazarat, Civil Courts, Chaibasa,
- 3.The Judge-in-Charge, Administration, Civil Courts, Chaibasa,
- 4.The Registrar, Civil Courts, Chaibasa,
- 5.The Judge-in-Charge, Copying Deptt, Civil Courts, Chaibasa,
- 6.The Judge-in-Charge, Forms & Stationery, Civil Courts, Chaibasa,
7. The Judge-in-Charge, Administration, Civil Courts, Chaibasa,
8. The Judge-in-Charge, Record Room(Cri. & Civil), Civil Courts, Chaibasa,
9. The P.D.J.'s Sherestedar, Civil Court, Chaibasa, and
- 10.The Chairperson and Members,
for information and needful.


Registrar,
Civil Courts, Chaibasa
09.06.17